

THE HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 12th November, 2018

No. HCM/E-43/2016-Estt/Pt-I/Vol-IX: ~~23977~~ In continuation of this High Court's earlier notification No. HCM/E-43/2016-Estt/Pt-I/Vol-IX dated 5th October, 2018, for supply, install, configure and Commissioning of 18 nos. of Servers (Rack and Pedestal) in various Court complexes of Manipur under Phase-II of eCourts Project, the last date of bid submission has been extended.

The Last date of Bid submission which was earlier fixed on 13th November, 2018 is now extended to 22nd November, 2018.

Sd/-

Chairman, eTender Committee
High Court of Manipur